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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

C.C.P. No.184 of 1995
M.A. -3050 of 1993
in
O.A. No.2517 of 1994

New Delhi, dated the 28th February, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Kali Charan,
S/o Shri Bhoop Singh,
R/o 10/13, Probyn Road, The Mall,
Delhi.APPLICANT

(By Advocate: Shri V.K. Malhotra)

VERSUS

1. Shri S.V. Giri,
The Secretary,
Ministry of Human Resources & Dev.,
Dept. of Education,
Shastri Bhawan,
New Delhi.

2. Shri P.K. Dave,
Lt. Governor of Delhi
Raj Niwas,
16, Rajpur Road, Delhi.

3. Shri S. Raghunathan,
Commissioner-Cum-Secretary (Edu)
Govt. of N.C.T., Delhi,
Old Secretariat,
Delhi.

4. Shri G.S. Patnaik,
Director of Education,
N.C.T., Delhi.
Old Secretariat.
Delhi.RESPONDENTS

(By Advocate: Shri M.M. Sudan)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have heard Shri Malhotra for the
applicant and Shri Sudan for the respondents.

2. Both counsel state that consequent to
the disposal of the applicant's appeal vide

orders dated 22.1.96 MA-3050 of 1995 filed by the respondents seeking extension of time for disposing of that appeal stands disposed of and nothing further survives in this C.C.P. A copy of order dated 22.1.96 filed by Shri Sudan is taken on record.

3. The applicant presses that his arrears, to be paid to him by Delhi Administration, be released to him within a specified time. We note that Respondents 1 to 3 of N.C.T., Delhi have been deleted as party in the C.C.P., although they were a party in the O.A. Under the circumstances, it will be open to the applicant to make a self-contained representation to the competent authorities of N.C.T., Delhi specifying the arrears claimed by him, on receipt of which the same should be examined by the competent authorities of NCT of Delhi and disposed of within two months from the date of receipt of that representation by a detailed and speaking order under intimation to the applicant.

8. Issue a copy of this order to all the parties and to the Director of Education, N.C.T of Delhi also.

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)
Member (J)
/GK/

S.R. Adige
(S.R. ADIGE)
Member (A)